



**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 105
CP No. (IB)- 200/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Jaipur Trade Expocentre Pvt. Ltd.

...Operational Creditor

Versus

Satendra Tiwari Industries Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

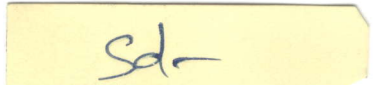
Present Through Video Conferencing: -

For the Operational Creditor : Sanjana Saddy, Adv.
Hima Bhardwag, Adv.
For the Corporate Debtor : None-appeared

ORDER

Heard Ms. Sanjana Saddy, Adv. appearing on behalf of
Petitioner/Operational Creditor, she seeks to withdraw the present petition.
Permission granted. CP No. (IB)- 200/9/JPR/2019 dismissed as withdrawn with
liberty to seek appropriate remedy under the law.

(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

October 13, 2022
RS